

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application NO. 134 OF 2024 / EZ**

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Asrukhola Development Council

...Applicant

VERSUS

State of Odisha & Others

...Respondents

**INDEX**

Sl. No.	Description of the documents	Page Nos.
1.	Affidavit.	198-206
2.	Photocopy of the inspection report along with analysis reports of the officials of Regional Office, Paradeep carried out on dtd.30.08.2024. <b>(ANNEXURE – R12/1)</b>	207-213
3.	Photocopy of the inspection report along with analysis reports of the officials of Regional Office, Cuttack carried out on dtd.17.09.2024. <b>(ANNEXURE – R12/2)</b>	214-220
4.	Photocopy of the consolidated analysis report of the samples taken during the inspection carried out on 30.08.2024 and 17.09.2024. <b>(ANNEXURE – R12/3)</b>	221-223

5.	Photocopy of the letter No.27895 dtd.27.10.2022 of the Deputy Secretary to Govt. Deptt. of DoWR, Govt. of Odisha alongwith the proceedings of the meeting. <b>(ANNEXURE – R12/4 Colly)</b>	224-227
6.	Photocopy of the the order dtd.18.11.2024 of the Hon'ble Tribunal in M.A.No.23/2023/EZ in OA No.20/2021/EZ. <b>(ANNEXURE – R12/5)</b>	228-229

SPCB Odisha, R.No.12

Kolkata

Through

Date:

**Sri Dipanjan Ghosh,**  
Advocates for the Respondent No.12  
(State Pollution Control Board, Odisha)  
e-mail: [dpnjnghsh0@gmail.com](mailto:dpnjnghsh0@gmail.com)  
Phone No.:9903080977

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application NO. 134 OF 2024 / EZ

02 DEC 2024

Asrukhol Development Council ...Applicant

VERSUS

State of Odisha & Others ...Respondents

AFFIDAVIT ON BEHALF OF STATE  
POLLUTION CONTROL BOARD, ODISHA,  
R.NO. 12.

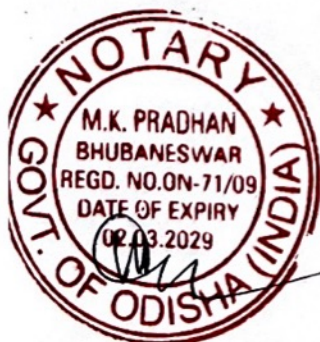


I, Dr. Kailasam Murugesan, IFS, son of late  
Paramasivam Kailasam aged around 56 years, at present  
working as Member Secretary, State Pollution Control Board,  
having my office at Paribesh Bhawan, A/118, Nilakantha  
Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda,  
Odisha-751012, do hereby solemnly affirm and state as under:

- 1. That I am the Member Secretary of the Respondent  
No.12 Board and, as such, am well-acquainted with the  
facts and circumstances with the case and competent to  
swear this affidavit.



2. That this Hon'ble Tribunal vide their order dtd.21.08.2024 has been pleased to implead the Board as a necessary party respondent No.12 and directed for filing counter affidavit.
3. That in order to present the status before the Hon'ble Tribunal the matter was enquired into by the officials of Regional Office of the R-12 Board at Paradeep and Cuttack on dtd.30.08.2024 and 17.09.2024 respectively. The Asrukholā Jorā is about 63 km. length out of which 58 kms belongs to Kendrapara and Jagatsinghpur district, which is falling under the jurisdiction of Regional Office, Paradeep and 5 kms belongs to Cuttack district, which is coming under the jurisdiction of Regional Office, Cuttack. During the inspection, water samples from 5 different locations of the Asrukholā Jorā flowing in Jagatsinghpur and Kendrapara district and 3 locations of Cuttack district have been collected and the same have been analysed in the Central Laboratory of the R-12 Board. Copy of the inspection report along with analysis reports of the officials of Regional Office, Paradeep and



Regional Office, Cuttack are annexed to this affidavit and marked as ANNEXURE – R12/1 and ANNEXURE – R12/2 respectively.

4. That further it is humbly submitted that the analysis report reveals that the Central Laboratory has analysed the sample for different physico-chemical and biological parameters such as pH, DO, BOD, COD, Sulphate, Phosphate, Nitrate, Nitrite, Sodium, Potassium, Ammonical nitrogen, Total Kjeldahl Nitrogen, Chloride, Iron, chromium (hexavalent), Total Coliform, Fecal Coliform, Copper, Cadmium, Lead, Nickel and Zinc. Both the analysis reports annexed with Annexure – R12/1 and R12/2 have been compiled and a consolidated report of the same is annexed to this affidavit and marked as ANNEXURE – 12/3.

5. That it is observed from the analysis report that water quality of the Jora did not conform to Class B (for outdoor bathing)) with respect to the critical parameters like Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD), Total coliform and fecal coliform at most of the



monitored locations. Though there is no source of any industrial wastewater as well as any community sewage discharge to the said stretch of Asrukhalajora/ wetland, the cause of the pollution may be due to stagnant water body, huge growth of aquatic vegetation over the stretch because of eutrophication caused by agricultural run off and lean flow in the river.

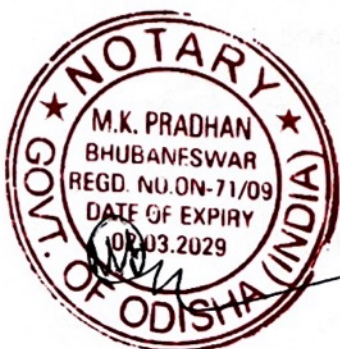
6. That it is humbly submitted that the issue relating to closing of mouth of river Sukapaika (a branch of river Mahanadi) obstructing the free flow of perennial water source of river Sukapaika by creation of a dry land by way of encroachment of the river by land grabbers was also already before the Hon'ble Tribunal vide OA No.20/2021/EZ in the matter of Swarup Kumar Rath v. Union of India & Others and the Hon'ble Tribunal vide their judgment dtd.28.09.2022 has been pleased to dispose of the OA with directions to the State Respondents to complete the entire project for rejuvenation of Sukapaika river drainage channel by 13.03.2023 and file an affidavit of compliance in this



regard. A copy of the said judgment has already been annexed vide Annexure-13 to the aforesaid OA.

7. That it is submitted that the Chief Secretary of Odisha has taken a meeting on 19.10.2022 for implementation of the direction of the Hon'ble Tribunal as at Annexure -13 of the OA. The copy of the proceedings of the meeting held under the Chairmanship of the Chief Secretary, Odisha on 19.10.2022 regarding execution of the work and implementation of the direction of the Hon'ble Tribunal has been communicated to the R-12 Board vide letter No.27895 dtd.27.10.2022 by the Deputy Secretary to Govt. Deptt. of Water Resources, Govt. of Odisha. Copy of the letter dtd.27.10.2022 along with the proceedings of the meeting is annexed to this affidavit and marked as **ANNEXURE – R12/4 Colly.**

8. That the Hon'ble Tribunal has also suo-motu taken up the matter vide M.A.No.23/2023/EZ in OA No.20/2021/EZ to ensure compliance of their direction, which was taken up for hearing on dtd.18.11.2024 and adjourned to 14.01.2025 for filing compliance affidavit



MANJULA KUMAR PRADHAN  
 NOTARY PUBLIC  
 BHUBANESWAR  
 REGD.NO.ON-71/2009  
 PH-9437627119 (M)

with regard to the restoration of Sukapaika Canal Drainage System. A copy of the order dtd.18.11.2024 referred above is annexed to this affidavit and marked as ANNEXURE – R12/5.

9. That the Respondent No.12 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for effective adjudication of this case.
10. That the annexures annexed to the present affidavit are true and correct copies of their originals.
11. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

*(Handwritten Signature)*

**DEPONENT**

Member Secretary  
 State Pollution Control Board  
 Odisha, Bhubaneswar

**VERIFICATION:**

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best



MANJULA KUMAR PRADHAN  
 NOTARY PUBLIC  
 BHUBANESWAR  
 REGD.NO.ON-71/2009  
 PH-9437627119 (M)

*(Handwritten Signature)*

MANJULA KUMAR PRADHAN  
NOTARY PUBLIC  
BHUBANESWAR  
REGD.NO.ON-71/2009  
PH-9437627119 (M)

*Handwritten signature and date: 02/12/24*

of my knowledge, as derived from official records, and that  
nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 2<sup>nd</sup> day of  
December, 2024.

*Handwritten signature*  
**DEPONENT**  
Member Secretary  
State Pollution Control Board  
Odisha, Bhubaneswar

**SWORN BEFORE ME**



*Handwritten signature and date: 02/12/24*  
MANJULA KUMAR PRADHAN  
NOTARY PUBLIC  
BHUBANESWAR  
REGD.NO.ON-71/2009  
PH-9437627119 (M)

## ANNEXURE-R12/1

**INSPECTION REPORT ON ASHRUKHOLA JORA IN THE MATTER OF OA NO.134/2024/EZ- ASHRUKHOLA DEVELOPMENT COUNCIL VS. STATE OF ODISHA & OTHERS.**

In pursuance of letter No. 13683, dtd. 28.08.2024 of the Member Secretary, SPC Board, Bhubaneswar, an inspection and monitoring was conducted on 30.08.2024 over entire stretch of Ashrukhola Jora flowed within the districts of Kendrapara & Jagatsinghpur and under the jurisdiction of RO, SPCB, Paradeep. Er. Bibechita Sarangi, DEE of this office accompanied during the inspection and Sri Jadunath Sahoo, Jr. Scientific Asst. assisted during water sampling. The inspection and monitoring was conducted in presence of some of the members of Ashrukhola Development Council (ADC) namely Sri Laxmikant Dash, Sri Kailash Chandra Swain, Sri Amiya Kumar Pati and Sri Ashok Mohapatra.

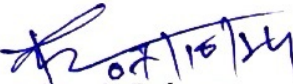
This inspection was conducted to study the health & prevailing conditions of Ashrukhola jora in these two districts over a stretch of 58 km. It is to mention that out of total 63 Kms length of Jora, about 58 Km length falls under Jagatsinghpur & Kendrapara districts. During inspection of 58 Km stretch of Jora/wetland under Kendrapara & Jagatsinghpur districts, it was found that due to massive growth of water hyacinth and other floating weed over the stretch, the natural flow of water has been obstructed. The main reason for huge growth of aquatic vegetation over the stretch of Jora/wetland is due to stagnant water body and eutrophication caused by agricultural run-off.

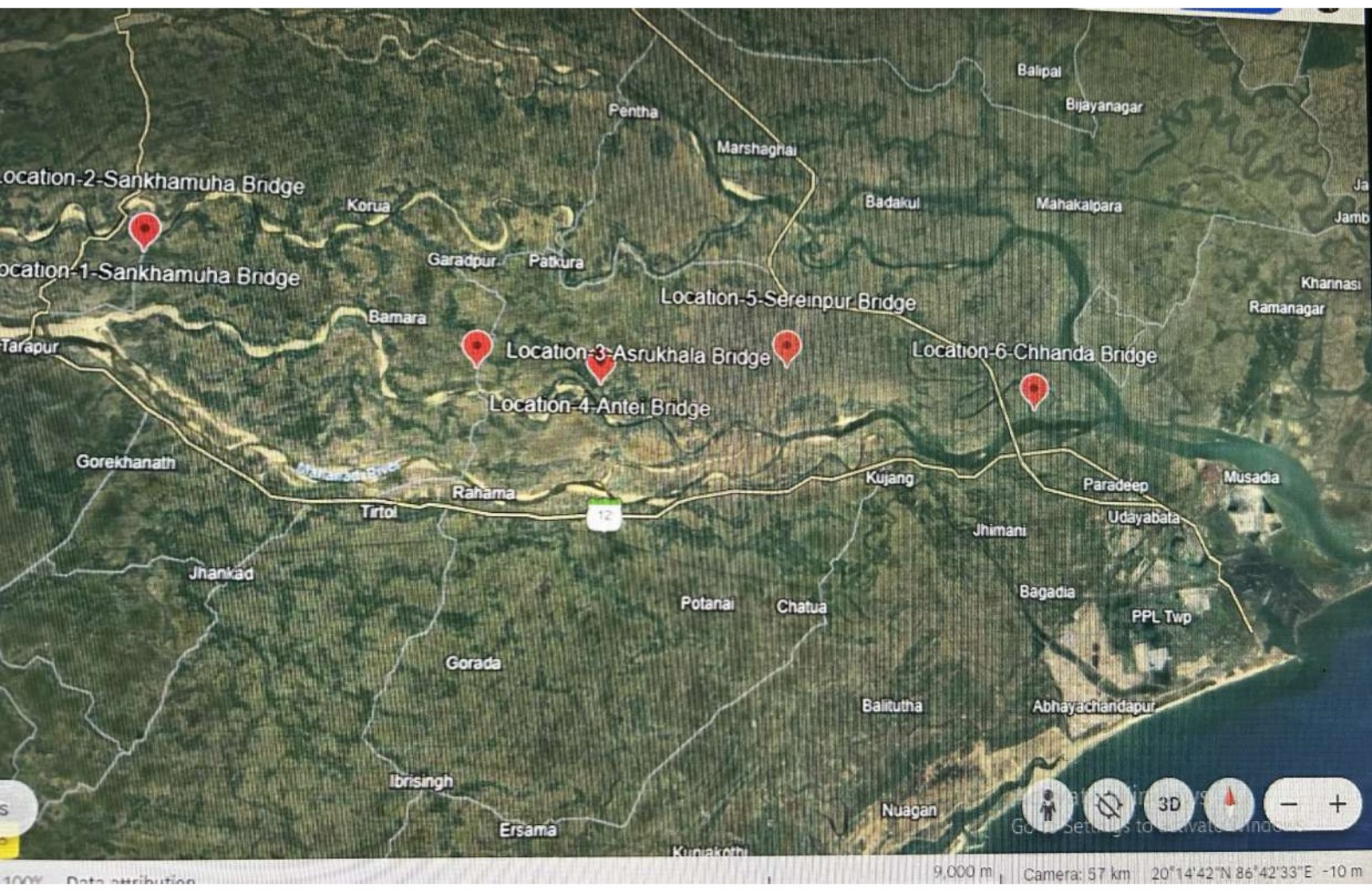
Water samples were collected from six different locations over the 58 Kms stretch of Ashrukhola jora/wetland on the day of inspection to assess the water quality status of Jora (The sampling locations on the Google earth map of the area is enclosed) for kind reference. Condition of the water body throughout the stretch was found to be turbid due to monsoon. Further, the last sampling point at Chhanda in the district of Kendrapara discharged to river Mahanadi and the appearance of the water body was green due to algal boom.

It is revealed from the water analysis report that water quality of Ashrukhola Jora did not confirm to Class-B (for outdoor bathing) and Class-C (drinking water source with conventional treatment and after disinfection) with respect to the parameter Biochemical Oxygen Demand (BOD) at two locations, Dissolved oxygen at four locations, Total Coliform at all locations and Fecal Coliform at one location (**test reports for water quality is enclosed as per Annexure-I for kind reference**).

As there is no source of any industrial wastewater or community swage discharge to the aforesaid stretch of Jora, the cause of the pollution may be due to huge growth of aquatic vegetation over the entire stretch and due to stagnant water body.

  
07/10/2024  
**Er. B. Sarangi**  
**Dy. Env. Engineer**

  
07/10/24  
**Sri P. C. Behera**  
**Regional Officer**





Sl. No.	Parameter, Unit	Standards/Regulatory Limits	Test Method	Samples collected at different locations across the stretch of Ashrukhol Jora, Dist.- Jagatsinghpur and Kendrapara					
				Others/ Aug-24/SW/1360	Others/ Aug-24/SW/1361	Others/ Aug-24/SW/1362	Others/ Aug-24/SW/1363	Others/ Aug-24/SW/1364	Others/ Aug-24/SW/1365
				At: Sankhamuhna Bridge, Alijanga. Dist: Kendrapara (Left side of bridge of Tyendakura, Kendrapara Mohammadpur, Cuttack) Lat- 20°23' 8.2356" N Long-86°15' 48.0456" E	At: Sankhamuhna Bridge, Alijanga. Dist: Kendrapara (Right side of bridge of Tyendakura, Kendrapara Mohammadpur, Cuttack) Lat- 20°23' 8.6172" N Long-86°15' 48.294" E	At: Ashrukhol Bridge, Anlo, Kesarda. Tahasil: Tirtol Dist: Jagatsinghpur Lat- 20° 21' 1.5588" N Long-86° 22' 42.15" E	Bridge near, Crematorium At: Antei Tahasil : Marsaghai, Dist: Kendrapara Lat- 20°20' 45.906" N Long-86° 25' 18.7932" E	Bridge, At: Sireinpur Tahasil : Marsaghai, Dist: Kendrapara Lat- 20° 21' 12.9098" N Long-86° 29' 21.8328" E	Bridge, At: Chhanda Kendrapara Lat- 20° 20' 28.772" N Long-86° 34' 52.1328" E
Results									
8.	Nitrite as N (NO <sub>2</sub> <sup>-</sup> -N), mg/L	-	4500-NO <sub>2</sub> <sup>-</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	0.064	0.040	0.023	0.022	0.021	0.027
9.	Ammonical Nitrogen as N (NH <sub>3</sub> -N), mg/L	-	4500-NH <sub>3</sub> -B followed by 4500-NH <sub>3</sub> -C, APHA, 23 <sup>rd</sup> Edn., 2017	0.56	1.12	0.56	1.12	0.56	1.68
10.	Total Kjeldahl Nitrogen (TKN), mg/L	-	4500-Norg C, APHA, 23 <sup>rd</sup> Edn., 2017	2.24	3.92	2.24	3.92	2.24	4.76
11.	Chloride (Cl <sup>-</sup> ), mg/L	-	4500 Cl <sup>-</sup> B, APHA, 23 <sup>rd</sup> Edn., 2017	12.0	12.0	8.0	8.0	14.0	32.0
12.	Sodium (Na), mg/L	-	3500-Na B, APHA, 23 <sup>rd</sup> Edn., 2017	7.27	9.62	6.97	7.01	12.98	26.97
13.	Potassium (K), mg/L	-	3500 K -B, APHA, 23 <sup>rd</sup> Edn., 2017	2.73	3.03	1.46	1.65	1.83	2.98
14.	Iron (Fe), mg/L	-	3500 Fe - B, APHA, 23 <sup>rd</sup> Edn., 2017	7.207	4.274	2.286	0.099	1.566	0.373
15.	Hexavalent Chromium (Cr <sup>6+</sup> ), mg/L	-	3500-Cr-B, APHA, 23 <sup>rd</sup> Edn., 2017	0.003	0.005	<0.002	0.003	<0.002	<0.002
16.	Total Coliform (TC), MPN/100 ml	*500 or less	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	2200	13000	1700	3500	7900	7900
17.	Fecal Coliform (FC), MPN/100 ml	**500 desirable **2500 permissible	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	700	4900	460	1700	2200	2300

\* Class B- Outdoor bathing criteria (CPCB - ADSORBS/1978-79)

\*\* Bathing Water Quality (MOEF Notification GSR No. 742(E) Dt. 25.9.2000)

Applicable for Sl. No. Others/ Aug -24/ SW/1360 to Others/Aug-24/ SW/1365

*Attanish*  
04/10/2024

*Coatnake*  
4-10-2024

*9-10-2024*  
*9/10/24*

(Cont.)

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No  
If Yes,
- (a) Date of Sampling : (b) Method Used\* :
- (c) Name of Sampler with Designation :

-----End of Test Report-----

*Pattanaik*  
04/10/2024

Authorised Signatory  
(Biological)

(Mrs. Nishprava Pattanaik, AES)

*Usharani*  
04.10.2024

Authorised Signatory  
(Water/wastewater)

(Dr. (Mrs)Usharani Patnaik, Addl.Chief Env. Scientist)

*Niranjan Mallick*  
04/10/24

Board Analyst

(Mr. Niranjan Mallick, Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.  
(ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.  
(iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.  
(iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955  
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : [paribesh1@ospboard.org](mailto:paribesh1@ospboard.org) Website : [www.ospboard.org](http://www.ospboard.org)



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024  
E-mail: [centrallab@ospboard.org](mailto:centrallab@ospboard.org)

**TEST REPORT**

Page 1 of 2

1. ULR No. : ----  
 2 (i). Report No. : OS/739/10/2024  
 3 (i) Date : 04.10.2024  
 4. Sample Submitted By : Sri Jadunath Sahoo, JSA,  
 (Name and address) Regional Office, SPCB, Odisha, Paradeep  
 5. Reference Letter No. : 1185 / RO/PDP/Legal/06 dt.30.08.2024  
 6. Date of sample receipt : 31.08.2024  
 7. Sample Description :  
 (i) Discipline : Chemical Testing (ii) Group : Water (iii) Sub Group : Surface water  
 (Biological Testing, (Water/ Pollution and Environment (Surface water/ Ground water/ Drinking  
 Chemical testing) / Atmospheric Pollution/ Soil and water / Wastewater/ Effluent/ Ambient Air/  
 Hazardous Waste) Stack/ Soil and Hazardous Waste)  
 8. Analysis Starting Date-Analysis Completion Date : 31.08.2024 – 03.10.2024  
 9. If uncertainty is desired by Customer : No  
 10. Analysis Results :  
 (Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Samples collected at different locations across the stretch of Ashrukholia Jora, Dist.- Jagatsinghpur and Kendrapara					
				Others/ Aug-24/SW/1360	Others/ Aug-24/SW/1361	Others/ Aug-24/SW/1362	Others/ Aug-24/SW/1363	Others/ Aug-24/SW/1364	Others/ Aug-24/SW/1365
				At: Sankhamuhna Bridge, Alijanga, Dist: Kendrapara (Left side of bridge of Tyendakura, Kendrapara Mohanmadpur, Cuttack) Lat- 20°23' 8.2356'' N Long-86°15' 48.0456'' E	At: Sankhamuhna Bridge, Alijanga, Dist: Kendrapara (Right side of bridge of Tyendakura, Kendrapara Mohammadpur, Cuttack) Lat- 20°23' 8.6172'' N Long-86°15' 48.294'' E	At: Ashrukholia Bridge, Arilo, Kesarda, Tahasil : Tirtol Dist: Jagatsinghpur Lat- 20° 21' 1.5588'' N Long-86° 22' 42.15'' E	Bridge near, Crematorium At: Antei Tahasil : Marsaghai, Dist: Kendrapara Lat- 20°20' 45.906'' N Long-86° 25' 18.7932'' E	Bridge, At : Sireinpur Tahasil : Marsaghai, Dist: Kendrapara Lat- 20° 21' 12.9096'' N Long-86° 29' 21.8328'' E	Bridge, At: Chhanda Kendrapara Lat- 20° 20' 26.772'' N Long-86° 34' 52.1328'' E
				<b>Results</b>					
1.	Copper (Cu), mg/L	-	3111A, APHA, 23 <sup>rd</sup> Edn., 2017	0.009	0.010	0.007	0.005	0.010	0.022
2.	Cadmium (Cd), mg/L	-		0.0016	0.0018	0.0018	0.0016	0.0016	0.0016
3.	Lead (Pb), mg/L	-		0.008	0.007	0.009	0.004	0.007	0.004
4.	Nickel (Ni), mg/L	-		0.012	0.027	0.028	0.031	0.035	0.032
5.	Zinc (Zn), mg/L	-		0.166	0.185	0.150	0.123	0.149	0.087

\* Cass B- Outdoor bathing criteria (CPCB – ADSORBS/3/1978-79)

\*\* Bathing Water Quality (MOEF Notification GSR No. 742(E) Dt. 25.9.2000)

Applicable for Sl. No. Others/ Aug -24/ SW/1360 to Others/Aug-24/ SW/1365

*Leatude*

*M. K. Sahoo*  
4/10/24 (Cont.)

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No  
If Yes,
- (a) Date of Sampling : (b) Method Used\* :
- (c) Name of Sampler with Designation :

-----End of Test Report-----

Patnaik  
04.10.2024

Authorised Signatory  
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

N. Mallick  
4/10/24

Board Analyst  
(Mr. Niranjan Mallick, Chief Env. Scientist)

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Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955  
TEL: 2564033/2563294 EPABX : 2561909/2562847, E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) Website : [www.ospcboard.org](http://www.ospcboard.org)

**ANNEXURE-R12/2****Inspection report of site visit of Ashrukhola Jora in Cuttack district in connection with the case matter filed before Hon'ble National Green Tribunal vide OA No. 134 /2024 /EZ- Ashrukhola Development Council vs. State of Odisha & Others regarding**

An inspection and water quality monitoring of Ashrukhola Jora was conducted on 17.09.2024 in connection with the case matter filed before Hon'ble National Green Tribunal vide OA No. 134 /2024 /EZ – Ashrukhola Development Council vs. State of Odisha & Others. Mr. Kailash Kumar Swain, Executive Member of Ashrukhola Development Council (ADC) was accompanied the undersigned during inspection and monitoring of the Ashrukhola Jora.

**BACKGROUND:**

1. The applicant has alleged in the aforesaid petition that, closure of the mouth of Sukapaika river (now a man made 11 KM dead river known as Kaninai) and reinforcement of the southern embankment of the Chitrotpala River has completely stopped the influx of flood water into the Asrukhola Jora as a result causing rapid proliferation of water hyacinth in the Jora wetland / Wetland over six decades has posed a major ecological threat to the water bodies in this area.
2. The applicant has sought for the following reliefs in its in the original application before the Hon'ble NGT:-
  - a. Revitalize the 63 kilometer long stretch of Asrukhola Jora, encompassing approximately 950 acres, through the process of de-siltation and removal of water hyacinths and wild growth of ferns.
  - b. To ensure water flow in the wetland during flood for natural cleaning and rejuvenate the 11 KM long Sukpaika (Kaninai) river and then connect to Asrukhola Jora for its long terms sustainability as was in past.
  - c. Include the lengthiest and serpentine Ashrukhola wetland in Ramsar site.

**OBSERVATIONS:**

The following observations were made during the inspection:

1. Ashrukhola Jora is a perennial water body which has been flowing through the Mahanadi- Chitrotpala- Paika islands of 3 district such as Cuttack, Kendrapada & Jagatsinghpur district at a long stretch of about 63 km as reported by the member of ADC.
2. Ashrukhola Jora, the water body is flowing at a stretch of about 5 km in Cuttack district covering 4 nos. of gram panchayat ( i.e., Babujang G.P., Uttarakula G.P., Manijanga G.P., Tendokuda G.P.) as reported by the member of ADC.
3. It is also reported that the said Jora was originated from River Sukapaika at Saukheta of Babujang G.P in Cuttack District.
4. As observed, Ashrukhola Jora at present is seems to be originated from the accumulated water of agricultural lands of Babujang Gram Panchayat and Village of Dharibil of Cuttack district. The last point of this Jora in Cuttack district is at Hemgiri ganda in Manijanga G.P. and subsequently entry in the area of Kendrapada district.
5. The water accumulated in the agricultural land from the aforesaid G.P. area during rainy season, the water of Chitrotpala right wing canal and water of Mahanadi left wing canal through Tala Sukapaika river (Kaninai river) at Jayatalang village in Kendrapara district contributes water to the Ashrukhola Jora.
6. There are 2 Sukapaika river, one is flowing at the right side of Mahanadi river and another one is flowing on the left sides of Mahanadi river called as tala Sukapaika river (11 Km dead river Kaninai) as reported. To save the lives and properties of people from the repeated floods in the Sukapaika river (overflowing) and Chitrotpal river (breaches on weak points of the southern side embankment) in the past, the Government constructed embankments on the southern side of the river Sukapaika and also strengthened the southern side embankment of the river Chitrotpala during 1970 which completely stopped the entry of flood water into Asrukhola Jora / Wetland.
7. Now, the Sukapaika (11 Km dead river Kaninai) river is disconnected from Mahanadi and has become a dead stream and it is also called as Kaninai which

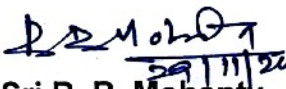
is having a long stretch of 11 Km from Babujang G.P. to village Sananainpur. It was observed during visit that rain water was accumulated in certain patches throughout the river Kaninai and finally drained out to river Mahanadi at Sananainpur.


8. As observed during the visit, the renovation work has been carried out through dredging of about 4.2 Km stretch of Ashrukhola Jora in Cuttack district. The de-siltation and de-weeding of the said Jora is also observed to be carried out by Drainage Division, Cuttack.
9. The 63 km stretch Ashrukhola Jora is passed in a serpentine manner through Cuttack, Kendrapada and Jagasinghpur district. There is a sluice gate located at Jayatalang village of Kendrapara district through which the rain water accumulated in river Sukapaika (11 Km dead river Kaninai) is flowing to Ashrukhola Jora as observed during visit. In this point water of Sukapaika river is contributing to the Ashrukhola Jora.
10. The accumulated water in the Ashrukhola Jora was observed to be stagnant and no flow of water was observed at the total stretch of Jora from Dharibil village to Hemagiri ganda at Manijanag G.P. Most of the part of Ashrukhola Jora was observed to be cleaned after de-siltation and de-weeding work and in some parts vegetation growth such as water hyacinths were also observed.
11. Water samples were collected from three different locations all along the stretch of Ashrukhola Jora in Cuttack district i.e., at village Dharibil, village Hemagiri and of village Gandakula (opposite of Jayatalng, Kendrapara) of Manijanga G.P, in Cuttack district to assess the water quality of the said Jora.
12. The analysis report is enclosed herewith as **Annexure - I**. The analysis results reveals that water quality of the above said Jora was not conformed to Class - B (for outdoor bathing) and Class-C (drinking water source with conventional treatment and after disinfection) with respect to the critical parameters like Biochemical Oxygen Demand (BOD) at two locations, Dissolved Oxygen (DO) at one location and with respect to Total Coliform and Fecal Cloiform at all three locations. It is presumed from the analysis report that this may be due to the ongoing dredging activity, vegetation growth of water hyacinth in some part

of the Jora, run off from the agricultural land, human and animal activity of nearby villages and also for stagnation of water in the total stretch of the Jora.

**CONCLUSION:**

1. The applicant has prayed for revitalize the 63 kilometer long stretch of Asrukholra Jora and it was observed during visit that the renovation, de-siltation and de-weeding of the said Jora was carried out by Drainage Division, Cuttack.
2. The applicant has also prayed to ensure water flow in the wetland during flood for natural cleaning and rejuvenate the 11 klilometer long Sukapaika (Kaninai) river and then connect to Asrukholra Jora for its long terms sustainability as was in past. However, the records of Drainage Division indicates that to save the lives and properties of people from the repeated floods in the Sukapaika river (overflowing) and Chitrotpal river (breaches on weak points of the southern side embankment) in the past, the Government constructed embankments on the southern side of the river Sukapaika and also strengthened the southern side embankment of the river Chitrotpala during 1970 which completely stopped the entry of flood water into Asrukholra Jora / Wetland.

  
Sri B. B. Mohanty  
Asst. Env. Scientist

  
Mrs. K. M. Bihari  
Dy. Env. Scientist



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)



TC-12740

**TEST REPORT**

Page 1 of 2

1. ULR No. : TC127402400000782F
- 2 (i). Report No. : OS/740/10/2024
- 3 (i) Date : 04.10.2024
4. Sample Submitted By : Sri Samarjit Pradhan, F.A,  
(Name and address) Regional Office, SPCB, Odisha, Cuttack
5. Reference Letter No. : 2411 / (RO/CTC/LAB-07) dt.18.09.2024
6. Date of sample receipt : 18.09.2024
7. Sample Description :
 

(i) Discipline : Chemical Testing and Biological Testing (Biological Testing, Chemical testing)	(ii) Group : Water (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)	(iii) Sub Group : Surface water (Surface water/ Ground water/ Drinking water / Wastewater/ Effluent/ Ambient Air/ Stack/ Soil and Hazardous Waste)
--	--	---
8. Analysis Starting Date-Analysis Completion Date : 18.09.2024 – 03.10.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :  
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits	Test Method	Samples collected from Ashrukholra Jora, At – Manijanga, Dist.- Cuttack		
				Others/ Sep – 24/ SW/1555	Others/ Sep – 24/ SW/1556	Others/ Sep – 24/ SW/1557
				Village – Dharibili, GP- Manijanga, Block – Nischintikoili, Dist - Cuttack	Village – Gandakula, GP- Manijanga, Block –Nischintikoili, Dist – Cuttack (opposite of Jayatelang)	Village – Hemagiri, PO_ Tyendakuda, GP- Manijanga, Block – Nischintikoili, Dist - Cuttack
				<b>Results</b>		
1.	pH	*6.5-8.5	4500-H <sup>-</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	7.7	7.8	7.7
2.	Dissolved Oxygen (DO), mg/L	*5.0 mg/L or more	4500-O-C, APHA, 23 <sup>rd</sup> Edn., 2017	3.1 ✓	5.7	7.8
3.	Biochemical Oxygen Demand (BOD, 3 days at 27° C), mg/L	*3.0 mg/L or less	IS 3025: Part 44 (1999)	5.3 ✓	2.8	4.8 ✓
4.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	23.0	16.0	16.0
5.	Sulphate (SO <sub>4</sub> <sup>2-</sup> ), mg/L	-	4500-SO <sub>4</sub> <sup>2-</sup> -E, APHA, 23 <sup>rd</sup> Edn., 2017	12.1	8.9	11.6
6.	Phosphate (PO <sub>4</sub> <sup>3-</sup> -P), mg/L	-	4500-P-D, APHA, 23 <sup>rd</sup> Edn., 2017	0.275	0.096	0.090
7.	Nitrate as N (NO <sub>3</sub> -N), mg/L	-	4500 - NO <sub>3</sub> <sup>-</sup> - E, APHA, 23 <sup>rd</sup> Edn., 2017	0.779	0.903	0.798
8.	Nitrite as N (NO <sub>2</sub> <sup>-</sup> -N), mg/L	-	4500-NO <sub>2</sub> <sup>-</sup> -B, APHA 23 <sup>rd</sup> Edn., 2017	0.069	0.024	0.055
9.	Sodium (Na), mg/L	-	3500-Na B, APHA 23 <sup>rd</sup> Edn., 2017	6.0	6.43	8.16
10.	Potassium (K), mg/L	-	3500 K -B, APHA 23 <sup>rd</sup> Edn., 2017	2.03	1.15	2.25

*Authorised*  
04/10/2024

*Accepted*  
u.10.2024

*Signature*  
9/10/24

(Cont..)

Sl. No.	Parameter, Unit	Standards/Regulatory Limits	Test Method	Samples collected from Ashrukhola Jora, At - Manijanga, Dist.- Cuttack		
				Others/ Sep - 24/ SW/1555	Others/ Sep - 24/ SW/1556	Others/ Sep - 24/ SW/1557
				Village - Dharibili, GP- Manijanga, Block - Nischintikoili, Dist - Cuttack	Village - Gandakula, GP- Manijanga, Block -Nischintikoili, Dist - Cuttack (opposite of Jayatalang)	Village - Hemagiri, PO_ Tyendakuda, GP- Manijanga, Block -Nischintikoili, Dist - Cuttack
Results						
11.	Ammonical Nitrogen as N (NH <sub>3</sub> -N), mg/L	-	4500-NH <sub>3</sub> -B followed by 4500 -NH <sub>3</sub> -C, APHA, 23 <sup>rd</sup> Edn., 2017	1.12	1.12	1.68
12.	Total Kjeldahl Nitrogen (TKN), mg/L	-	4500-Norg C, APHA 23 <sup>rd</sup> Edn., 2017	2.24	3.92	4.48
13.	Chloride (Cl <sup>-</sup> ), mg/L	-	4500 Cl <sup>-</sup> B, APHA, 23 <sup>rd</sup> Edn., 2017	12.0	8.0	14.0
14.	Iron (Fe), mg/L	-	3500 Fe - B, APHA, 23 <sup>rd</sup> Edn., 2017	8.946	6.138	9.369
15.	Hexavalent Chromium (Cr <sup>6+</sup> ), mg/L	-	3500-Cr-B, APHA 23 <sup>rd</sup> Edn., 2017	0.014	0.019	0.003
16.	Total Coliform (TC), MPN/100 ml	*500 or less	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	35000 ✓	7900 ✓	17000 ✓
17.	Fecal Coliform (FC), MPN/100 ml	**500 desirable **2500 permissible	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	7900 ✓	2200 ✓	3300 ✓

\* Cass B- Outdoor bathing criteria (CPCB - ADSORBS/3/1978-79)

\*\* Bathing Water Quality (MOEF Notification GSR No. 742(E) Dt. 25.9.2000)

Applicable for Sl. No. Others/ Sep -24/ SW/1555 to Others/Sep -24/ SW/1557

11. Deviation from Test Method , if any :

12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No  
If Yes,

(a) Date of Sampling : (b) Method Used\* :

(c) Name of Sampler with Designation :

-----End of Test Report-----

*Pattanaik*  
04/10/2024

Authorised Signatory  
(Biological)

(Mrs. Nishiprava Pattanaik, AES)

*Patnaik*  
4/10/2024

Authorised Signatory  
(Water/Wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

*N. Niranjan Mallick*  
4/10/24

Board Analyst

(Mr. Niranjan Mallick, Chief Env. Scientist)

**Note :**

(i) The results stated above relate only to the items tested.

(ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.

(iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.

(iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/11B, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955  
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : [paribesh1@ospboard.org](mailto:paribesh1@ospboard.org) Website : [www.ospboard.org](http://www.ospboard.org)



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

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E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)

**TEST REPORT**

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/741/10/2024
- 3 (i) Date : 04.10.2024
4. Sample Submitted By : Sri Samarjit Pradhan, F.A,  
(Name and address) Regional Office, SPCB, Odisha, Cuttack
5. Reference Letter No. : 2411 / (RO/CTC/LAB-07) dt.18.09.2024
6. Date of sample receipt : 18.09.2024
7. Sample Description :
- (i) Discipline : Chemical Testing  
(Biological Testing,  
Chemical testing)
- (ii) Group : Water  
(Water/ Pollution and Environment  
/ Atmospheric Pollution/ Soil and  
Hazardous Waste)
- (iii) Sub Group : Surface water  
(Surface water/ Ground water/ Drinking  
water / Wastewater/ Effluent/ Ambient Air/  
Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 18.09.2024 – 03.10.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :
- (Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Samples collected from Ashrukholra Jora, At – Manijanga, Dist.- Cuttack		
				Others/ Sep – 24/ SW/1555	Others/ Sep – 24/ SW/1556	Others/ Sep – 24/ SW/1557
				Village – Dharibili, GP- Manijanga, Block – Nischintikoili, Dist - Cuttack	Village – Gandakula, GP- Manijanga, Block – Nischintikoili, Dist – Cuttack (opposite of Jayatalang)	Village – Hemagiri, PO_ Tyendakuda, GP- Manijanga, Block –Nischintikoili, Dist - Cuttack
<b>Results</b>						
1.	Copper (Cu), mg/L	-	3111A, APHA, 23 <sup>rd</sup> Edn., 2017	0.002	0.002	0.002
2.	Cadmium (Cd), mg/L	-		0.0007	0.0008	0.0008
3.	Lead (Pb), mg/L	-		0.003	0.002	0.006
4.	Nickel (Ni), mg/L	-		0.007	0.002	0.002
5.	Zinc (Zn), mg/L	-		0.049	0.056	0.025

\* Cass B- Outdoor bathing criteria (CPCB – ADSORBS/3/1978-79)

\*\* Bathing Water Quality (MOEF Notification GSR No. 742(E) Dt. 25.9.2000)

Applicable for Sl. No. Others/ Sep -24/ SW/1555 to Others/Sep -24/ SW/1557

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No  
If Yes,
- (a) Date of Sampling : (b) Method Used\* :
- (c) Name of Sampler with Designation :

-----End of Test Report-----

*Usharani Patnaik*  
4/10/2024  
Authorised Signatory  
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

*Niranjan Mallick*  
4/10/2024  
Board Analyst  
(Mr. Niranjan Mallick, Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.  
(ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.  
(iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.  
(iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar – 751 012, FAX : 2562822/2560955  
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) Website : [www.ospcboard.org](http://www.ospcboard.org)

## ANNEXURE-R12/3

## Water Quality of Asrukhol Jhor

Sl. No.	Parameter, Unit	Standards/Regulatory Limits	Monitored by Regional Officer, Paradeep on Dt. 30.8.2024						Monitored by Regional Officer, Cuttack on Dt. 18.9.2024		
			At: Sankhamuhna Bridge, Alijanga, Dist: Kendrapara (Left side of bridge of Tyendakura, Kendrapara Mohammadpur, Cuttack)	At: Sankhamuhna Bridge, Alijanga, Dist: Kendrapara (Right side of bridge of Tyendakura, Kendrapara Mohammadpur, Cuttack)	At: Ashrukhol Bridge, Arilo, Kesarda, Tahasil : Tirtol Dist: Jagatsinghpur	Bridge near Crematorium At: Antei Tahasil : Marsaghai, Dist: Kendrapara	Bridge, At : Sireinpur Tahasil : Marsaghai, Dist: Kendrapara	Bridge, At: Chhanda Kendrapara	Village – Dharibili, GP- Manijanga, Block – Nischintikoili, Dist - Cuttack	Village – Gandakula, GP- Manijanga, Block –Nischintikoili, Dist – Cuttack (opposite of Jayatalang)	Village – Hemagiri, PO_ Tyendakuda, GP- Manijanga, Block – Nischintikoili, Dist - Cuttack
	Latitude		20°23' 8.2356" N	20°23' 8.6172" N	20° 21' 1.5588" N	20°20' 45.906" N	20°21' 12.9096" N	20° 20' 26.772" N	Not provided	Not provided	Not provided
	Longitude		86°15' 48.0456" E	86°15' 48.294" E	86°22' 42.15" E	86°25' 18.7932" E	86°29' 21.8328" E	86° 34' 52.1328" E	Not provided	Not provided	Not provided
1.	pH	*6.5-8.5	7.0	6.9	7.0	6.8	6.9	7.0	7.7	7.8	7.7
2.	Dissolved Oxygen (DO), mg/L	*5.0 mg/L or more	3.9	5.1	5.3	3.7	3.4	4.3	3.1	5.7	7.8
3.	Biochemical Oxygen Demand (BOD, 3 days at 27° C), mg/L	*3.0 mg/L or less	3.6	2.8	2.4	3.6	4.4	3.6	5.3	2.8	4.8
4.	Chemical Oxygen Demand (COD), mg/L	-	15.0	11.0	11.0	15.0	19.0	15.0	23.0	16.0	16.0

Upamala  
30-11-2024  
Addl. Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha

M. Mohanty  
30/11/24  
Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha

5.	Sulphate (SO <sub>4</sub> <sup>2-</sup> ), mg/L	-	18.9	22.1	16.5	26.5	29.1	17.2	12.1	8.9	11.6
6.	Phosphate (PO <sub>4</sub> <sup>3-</sup> -P), mg/L	-	0.143	0.131	0.112	0.138	0.102	0.095	0.275	0.096	0.090
7.	Nitrate as N (NO <sub>3</sub> -N), mg/L	-	0.327	0.386	0.428	0.441	0.466	0.424	0.779	0.903	0.798
8.	Nitrite as N (NO <sub>2</sub> <sup>-</sup> -N), mg/L	-	0.064	0.040	0.023	0.022	0.021	0.027	0.069	0.024	0.055
9.	Ammonical Nitrogen as N (NH <sub>3</sub> -N), mg/L	-	0.56	1.12	0.56	1.12	0.56	1.68	1.12	1.12	1.68
10.	Total Kjeldahl Nitrogen (TKN), mg/L	-	2.24	3.92	2.24	3.92	2.24	4.76	2.24	3.92	4.48
11.	Chloride (Cl <sup>-</sup> ), mg/L	-	12.0	12.0	8.0	8.0	14.0	32.0	12.0	8.0	14.0
12.	Sodium (Na), mg/L	-	7.27	9.62	6.97	7.01	12.98	26.97	6.0	6.43	8.16
13.	Potassium (K), mg/L	-	2.73	3.03	1.46	1.65	1.83	2.98	2.03	1.15	2.25
14.	Iron (Fe), mg/L	-	7.207	4.274	2.286	0.099	1.566	0.373	8.946	6.138	9.369

*Chandra*  
30.11.2021  
Addl. Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha

*M. Mohanty*  
30/11/21  
Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha

15.	Hexavalent Chromium (Cr <sup>6+</sup> ), mg/L	-	0.003	0.005	<0.002	0.003	<0.002	<0.002	0.014	0.019	0.003
16.	Total Coliform (TC), MPN/100 ml	*500 or less	2200	13000	1700	3500	7900	7900	35000	7900	17000
17.	Fecal Coliform (FC), MPN/100 ml	**500 desirable **2500 permissible	700	4900	460	1700	2200	2300	7900	2200	3300
18.	Copper (Cu), mg/L	-	0.009	0.010	0.007	0.005	0.010	0.022	0.002	0.002	0.002
19.	Cadmium (Cd), mg/L	-	0.0016	0.0018	0.0018	0.0016	0.0016	0.0016	0.0007	0.0008	0.0008
20.	Lead (Pb), mg/L	-	0.008	0.007	0.009	0.004	0.007	0.004	0.003	0.002	0.006
21.	Nickel (Ni), mg/L	-	0.012	0.027	0.028	0.031	0.035	0.032	0.007	0.002	0.002
22.	Zinc (Zn), mg/L	-	0.166	0.185	0.150	0.123	0.149	0.087	0.049	0.056	0.025

*Learned*  
30.11.2024

**Addl. Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha**

*Learned*  
30/11/24

**Chief Env. Scientist  
Central Laboratory  
S.P.C. Board, Odisha**



ANNEXURE-R12/4

URGENT  
NGT CASE

**Government of Odisha  
Department of Water Resources**

\*\*\*\*\*

No. WR-FCDR-CASEOP-0006-2021 27895 /WR Date 27.10.2022

From

Shri Rabindranath Chinara  
Deputy Secretary to Government

To

The Additional Chief Secretary to Govt., R&DM Department

The Principal Secretary to Govt., Finance Department

The Collector & District Magistrate, Cuttack

The Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar

The Engineer-in-Chief, Water Resources, Odisha, Bhubaneswar

The Chief Engineer, Drainage, Cuttack.

Sub: Proceedings of the meeting held on **19.10.2022 at 12.45 PM** for compliance of order Dt.28.09.2022 of Hon'ble NGT, EZ Bench, Kolkata passed in OA no.20/2021/EZ (Swarup Kumar Rath & Others Vrs. Union of India and Others)

Sir,

In inviting a reference to the subject cited above, I am directed to send herewith a copy of the proceedings of the meeting held under the Chairmanship of the Chief Secretary, Odisha on **19.10.2022** for compliance of Order Dt.28.09.2022 of the Hon'ble NGT, Eastern Zone Bench, Kolkata passed in OA No.20/2021/EZ filed by Swarup Kumar Rath & Others Vrs. Union of India and Others regarding execution of the work "Rejuvenation of Sukapaika Drainage Channel under Cuttack Sadar Assembly Constituency in Cuttack District" for favour of kind information and necessary action.

Yours faithfully,

Encl: As above.

*RB*  
27/10/2022  
Deputy Secretary to Government

Memo No. 27896 /WR, Date 27.10.2022

Copy along with enclosure forwarded to the OSD to Chief Secretary, Odisha for kind information of the Chief Secretary.

*RB*  
27/10/2022  
Deputy Secretary to Government

P.T.O.

Memo No. 27897 / WR, Date 27-10-2022

Copy along with enclosures forwarded to the FA-cum-Special Secretary to Govt., DoWR/ FA-cum-Additional Secretary to Govt., DoWR for kind information and necessary action.

*R/S*  
27/10/2022

Deputy Secretary to Government

Memo No. 27898 / WR, Dated 27-10-2022

Copy along with enclosure forwarded the P.S. to Additional Chief Secretary to Govt., DoWR for favour of kind information of the Additional Chief Secretary.

*R/S*  
27/10/2022

Deputy Secretary to Government

**PROCEEDINGS OF THE MEETING HELD UNDER THE CHAIRMANSHIP OF THE CHIEF SECRETARY, ODISHA ON 19.10.2022 REGARDING EXECUTION OF THE WORK " REJUVENATION OF SUKAPAIKA DRAINAGE CHANNEL UNDER CUTTACK SADAR ASSEMBLY CONSTITUENCY IN DISTRICT CUTTACK" IN VIEW OF ORDER DATED 28.09.2022 OF THE HON'BLE NGT, EZ BENCH, KOLKATA PASSED IN OA NO. 20/2021/EZ (SWARUP KUMAR RATH & OTHERS VRS. UNION OF INDIA AND OTHERS)**

\*\*\*\*\*

A meeting was held on virtual mode under the chairmanship of the Chief Secretary, Odisha on 19.10.2022 at 12.45 PM regarding execution of the work "Rejuvenation of Sukapaika Drainage Channel under Cuttack Sadar Assembly Constituency in District Cuttack" in view of order dated 28.09.2022 of the Hon'ble NGT, EZ Bench, Kolkata passed in OA No. 20/2021/EZ (Swarup Kumar Rath & Others Vrs. Union of India and Others) with the following members

1. Additional Chief Secretary to Govt., DoWR
2. Principal Secretary to Govt., Finance Department
3. Collector & District Magistrate, Cuttack
4. Representative of R & DM Department
5. Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar
6. Engineer-in-Chief, Water Resources, Odisha, Bhubaneswar
7. FA-cum- Special Secretary to Govt., DoWR
8. Additional Secretary to Govt., Flood Control, DoWR
9. FA-cum-Additional Secretary to Govt., DoWR
10. Chief Engineer, Drainage, Cuttack.

At the outset, the Additional Chief Secretary to Government, Department of Water Resources welcomed the Chief Secretary and other members to the meeting, and apprised regarding the order of Hon'ble NGT (EZ), Kolkata on "Re-opening of the mouth of the river Suka Paika branch of river Mahanadi and revival and resumption of the perennial source of Sukapaika River.

The CE, Drainage made a PowerPoint presentation giving details about the Project. The Engineer-in-Chief, WR stated that the capital embankment on the mouth of the Channel has been constructed in 1950 to check the flood havoc and afterward ayacut area of Distributary No.1 of the Taladanda Canal System has been extended in the area by constructing two more Distributary Canals.

The CE, Drainage also intimated that the acquisition of private land to an extent of 28.40 Ha and Government land to 155.56 Ha will be required to implement the project, which is located mostly at the head reach. The Collector & DM, Cuttack opined that land acquisition will not be an issue for the project, and for quick execution of the project, land can be acquired through a Direct Purchase basis.



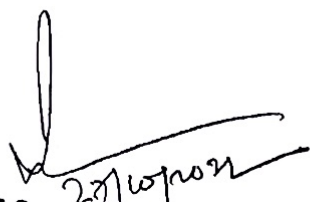
On the timeline of implementation of the Project, the Chief Secretary, of Odisha asked if the proposed structures can be completed before this monsoon by June 2023 so as to avoid the threat of possible flood devastation in the locality.

The CE, Drainage intimated that the Design of the Structures is under process by the CE, Designs and the tender process for the work will take a minimum of four months. So it will not be possible to take up and complete the structure works by June 2023.

After a detailed discussion among the members, the following decisions were taken:-

- Detailed Estimate for the renovation of the entire stretch of 30.45 km Sukapaika Drainage Channel will be framed into three packages as may be suitable for early completion of the same by **June 2023**. The tender for these packages should be finalized by **February 2023**.
- Acquisition of land for the project through the Direct Purchase Method should be initiated and completed in consultation with the Collector & DM, Cuttack within six months.
- Design of the Sluice and C.D structure shall be completed soon and the Tender be invited through a separate package, so that execution of structural works can be completed in all respect by **June 2024** and the Capital Embankment disturbed during the execution of these works is to be restored to good condition by this time i.e. before monsoon.
- Budget provision of 15 % of the project cost, i.e. Rs 7.50 crores to be made for the project in the Supplementary Budget 2022-23, so that tenders for the work can be floated. During the FY 2023-24, the rest of the budget provision for the balance work shall be made.
- Since it is not possible to complete the work within 31.03.2023 the compliance affidavit narrating the points is to be filed before Hon'ble NGT, EZ, Kolkata soon.

The meeting ended with a vote of thanks to the chair.

  
Chief Secretary, Odisha

(5)  
Member Secy. ~~to Govt~~ (SPCB)

## ANNEXURE-R12/5

Item No.10

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Miscellaneous Application No.23/2023/EZ  
With  
Interlocutory Application No.67/2023/EZ  
&  
Miscellaneous Application No.24/2023/EZ  
&  
Miscellaneous Application No.28/2023/EZ  
In  
Original Application No.20/2021/EZ

Swarup Kumar Rath

Versus

Union of India &amp; Ors.

Applicant(s)

Respondent(s)

Date of hearing: 18.11.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

For Applicant(s) : *Suo Motu*,

For Respondent(s): Mr. Partha Sarathi Nayak, AGA for R-2 to 10 (in Virtual Mode),  
(in O.A. No.20/2021/EZ) Mr. Satrughna Dash, Adv. for Intervener (in Virtual Mode)

**ORDER**

1. Case called out. No one is present for the Applicant in Miscellaneous Application No.24/2023/EZ.
2. Mr. Satrughna Dash, learned Counsel appearing (in Virtual Mode) for the Intervener of Interlocutory Application No.67/2023/EZ requests that the matter may be passed over for today as he is having some internet issues at his end.
3. The submission of the learned Counsel for the intervener is that in the process of restoration of the Sukapaika canal, large number of trees are being cut. In paragraph 14 of the affidavit of the Chief Engineer, Gondarpur dated 15.03.2024 it is alleged that 189 small/medium trees are present within the proposed acquisition area. Question is whether the trees have to be removed and if they

have to be removed whether permission has been taken from the competent authority for removal of trees.

4. Mr. Partha Sarathi Nayak, learned Additional Government Counsel is present (in Virtual Mode) for the Respondent Nos.2 to 10, State Respondents, Government of Odisha and prays that he may be granted three weeks time for submitting adequate reply to this contention raised by the intervener. Time as prayed is granted. When the case is next listed, the name of Mr. Partha Sarathi Nayak shall be printed in the Cause-list as Counsel for the same.
5. **List on 14.01.2025** by which date the State Respondents shall also file affidavit of compliance with regard to restoration of the Sukapaika canal drainage system and the issue raised in the affidavit of the intervener with regard to the alleged felling of trees.

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. A. Senthil Vel, EM**

November 18, 2024,  
 Miscellaneous Application No.23/2023/EZ  
 With  
 Interlocutory Application No.67/2023/EZ  
 &  
 Miscellaneous Application No.24/2023/EZ  
 &  
 Miscellaneous Application No.28/2023/EZ  
 In  
 Original Application No.20/2021/EZ  
 OM